

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 241 OF 2017
AND
APPEAL NO. 152 OF 2015**

Dated: 26th April, 2018

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Punjab State Transmission Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for
hearing on **06.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I. J. Kapoor)
Technical Member**